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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/411/ (IB)/2017	
NAME OF THE PETITIONER(S)	:	SRL ADVISORS LLP	
NAME OF THE RESPONDENT(S)	:	RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD	
UNDER SECTION	:	433 (e)(f)	
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Aashish Jain Munir Fee Suaad & Suaad	Counsel for Respondent Signature
2.	T. K. Bhaskar Monica Chopda Preethika R.	COUNSEL FOR PETITIONER Signature

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the documents that have been placed by the Counsel for the Applicant on record on 03.10.2017 are yet to be perused by the Corporate Debtor and after perusing the record, reply will be filed and prayed for time. Counsel for the Applicant opposed the request for adjournment. At request made by the Counsel for the Corporate Debtor, time is enlarged. Put up on **10.11.2017 at 10.30 A.M.**

- *Sd/-*

MEMBER (TECHNICAL)
ghk

- *Sd/-*

MEMBER (JUDICIAL)